

**Point of Order**

**SHRI RAM MOHAN NAIDU KINJARAPU:** Madam, Point of Order. ? (Interruptions)

**\*m02 माननीय सभापति :** आप रूल बताइए । कौन सा रूल है?

? (व्यवधान)

**\*m03 SHRI RAM MOHAN NAIDU KINJARAPU:** Madam, Rule 352 says: A Member while speaking shall not refer to any matter of fact on which a judicial decision is pending. He is talking about a case which is pending in the court. According to this Rule, you have to expunge everything that he has spoken. This is a case pending in the court. ? (Interruptions)

23.36 hrs